IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. No. 020/0512/2017 Date of order: 09.09.2019

Between:

Smt. K.AMARAVATHI, W/o. K.Venkataiah, Aged about 48 years, Telecom Technician (HRMS No.199702049), Telephone Exchange, Srikalahasti, Under GMTD, BSNL, Tirupati, Andhra Pradesh

Applicant

AND

- The Sub Divisional Engineer (P), Srikalahasti under GMTD, BSNL Tirupati,
- The Assistant General Manager (Admn), O/o GMTD, BSNL, Tirupati,
- 3. The General Manager, Telecom District, BSNL, Tirupati,
- 4. The Chief General Manager, A.P.Circle, Vijayawada,
- Union of India, represented by the Secretary, Department of Telecommunications and I.T, 20, Ashok Road, New Delhi 110001,

Respondents

Counsel for the applicant : Mr. K. Venkateswara Rao,

Counsel for the respondents : Mrs. K.Rajitha, Sr.CGSC for R-5

Mrs. A.P.Lakshmi, SC for BSNL

CORAM:

THE HON'BLE MR .JUSTICE L NARASIMHA REDDY, CHAIRMAN THE HON'BLE MRS. NAINI JAYASEELAN, MEMBER (A)

ORAL ORDER

(PER HON'BLE MR. JUSTICE L.NARASIMHA REDDY, CHAIRMAN)

Learned counsel for applicant submitted that OA has become infructuous on account of the developments that have been taken place during the pendency of the OA.

- 2. Hence, OA dismissed as infructuous.
- 3. There shall be no order as to costs.

(NAINI JAYASEELAN) (JUSTICE L.NARASIMHA REDDY) MEMBER(A) CHAIRMAN

vsn